

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 91/TT/2012

Date: 10.3.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Approval under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulation, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulation, 2009 for determination of transmission tariff from DOCO to 31.3.2014 for Combined Assets for transmission system associated with PARBATI-III-HEP in Northern Region for tariff block 2009-14 period.

Sir,

I am directed to refer to this Commission's letter dated 19.2.2015 seeking information by 3.3.2015 and your letter dated 2.3.2015 seeking extension of time up to 17.3.2015 for furnishing the above said information, and to say that your request for extension up to 17.3.2015 has been acceded to. I am also to inform you that no further extension of time shall be granted.

Yours faithfully,

(V. Sreenivas)
Deputy Chief (Legal)